

Dated, the 05<sup>th</sup> February , 2020

**CORRIGENDUM - 02**

**RFP No. 14/2019-20 FOR PROCUREMENT OF FTIR**

Further to this office Tender Enquiry No. 14/2019-20 dated 07<sup>th</sup> January and Corrigendum -01 dated 29<sup>th</sup> January, 2020 and Pre Bid meeting held on 14<sup>th</sup> January, 2020.

2. The following amendment are made in the ibid tender:

**PART II – ESSENTIAL DETAILS OF ITEMS/SERVICES REQUIRED**

2. **Technical Details:**

**SPECIFICATIONS**

Fully PC controlled Fourier transform Infra Red Spectroscopy system along with ATR having Diamond crystal for the analysis of Food products and food ingredients.	
The offered system should be sealed, desiccated and desiccant must be provided till the period of warranty (5 yrs) and should have below mentioned minimum specification:	
Interferometer	: Dynamically aligned Michelson/ Rock solid interferometer auto aligned to any tilt and shear with 5 years of warranty.
Spectral Range	: 7800-350 cm-1
S/N Ratio p-p @1min	:35000:1
Spectral Resolution	: Minimum 0.4 cm-1 or better
Wavelength Precision	: 0.01cm-1
Wavelength Accuracy	: 0.1cm-1
Detector	: Temperature stabilized or TEC DTGS detector/ Temperature control DLATGS Detector
Beam Splitter	: Ge coated KBr with 5 years warranty
Laser	: Laser should have minimum 5 years of warranty.
Source	: High Energy Light source with no hot spots and minimum 5 years warranty
Attenuated Total Reflection	: System should be supplied with ATR accessory with monolithic Diamond crystal plates for quick analysis of different samples of food, raw material, packaging material etc.
Software	: System should come with latest operating, analysis and calculation software with QA/QC features.
Library	: Library with licensed copy having Food Additives with minimum 500

IQ & OQ	Spectra and Pharmaceutical Library with minimum of 300 spectra. : System including ATR should be supplied and complete IQ& OQ at site with documentation.
Other Accessories	:System should be supplied with pellet press, dye-set, Liquid Cell, Thin Film holder for the operation of the system along with 500 gm KBr powder.  System should also be supplied with dehumidifier , purge gas facility (Gas cylinder with tubing and regulators) , if it requires, 5 years total warranty including ATR crystal and local items.  NIST traceable polystyrene calibration material up to the warranty period.
PC & Printer	: System with i5 Processor, 14" LED Monitor, 1 TB Hard Disc , RAM-8GB and Colour Laser Printer

11. Bid Form

**TECHNICAL BID FORM (B)**

The bids of only the technically qualified bidders will be eligible for consideration for opening of financial bid. The technical bid of the bidders will be evaluated on the basis of specification of the offered model vis-à-vis the prescribed specification given below :

Sl.No	Item	Specifications	Please Specify whether the quoted model meets the specification (Yes/No)	Name of the Model and its Specification
1.	<b>FOURIER TRANSFORM INFRA RED SPECTROSCOPY SYSTEM ALONG WITH ATR</b>			
	Fully PC controlled Fourier transform Infra Red Spectroscopy system along with ATR having Diamond crystal for the analysis of Food products and food ingredients.			
	The offered system should be sealed, desiccated and desiccant must be provided till the period of warranty (5 yrs) and should have below mentioned minimum specification:			
	Interferometer : Dynamically aligned Michelson/ Rock solid interferometer auto aligned to any tilt and shear with 5 years of warranty.			
	Spectral Range : 7800-350 cm-1			
	S/N Ratio p-p @1min: 35000:1			
	Spectral Resolution : Minimum 0.4 cm-1 or better			
	Wavelength Precision: 0.01cm-1			
	Wavelength Accuracy: 0.1cm-1			
	Detector: Temperature stabilized or TEC DTGS detector/ Temperature control DLATGS Detector			
	Beam Splitter : Ge coated KBr with 5 years warranty			

Laser : Laser should have minimum 5 years of warranty.		
Source: High Energy Light source with no hot spots and minimum 5 years warranty		
Attenuated Total Reflection: System should be supplied with ATR accessory with monolithic Diamond crystal plates for quick analysis of different samples of food, raw material, packaging material etc.		
Software : System should come with latest operating, analysis and calculation software with QA/QC features.		
Library : Library with licensed copy having Food Additives with minimum 500 Spectra and Pharmaceutical Library with minimum of 300 spectra.		
IQ & OQ : System including ATR should be supplied and complete IQ& OQ at site with documentation.		
Other Accessories :System should be supplied with pellet press, dye-set, Liquid Cell, Thin Film holder for the operation of the system along with 500 gm KBr powder.  System should also be supplied with dehumidifier , purge gas facility (Gas cylinder with tubing and regulators) , if it requires, 5 years total warranty including ATR crystal and local items.  NIST traceable polystyrene calibration material up to the warranty period.		
PC & Printer : System with i5 Processor, 14" LED Monitor, 1 TB Hard Disc , RAM-8GB and Colour Laser Printer		

## PART V- EVALUATION CRITERIA & PRICE BID ISSUE

2. **Price Bid Format :** The Price Bid Format is given below and Bidders are required to fill this up correctly with full details, as required under Part-II of RFP :-

- (a) Basic cost of the item/items:

### Cost Details

Sl.No	Item	Specifications	Qty	Cost in INR With 02 year warranty	Cost in INR With 05 year warranty
1.	<b>Fourier Transform Infra Red Spectroscopy System along with ATR</b>	As per Technical Details mentioned in Technical Bid Form(B)	45		
2.	<b>Manpower for 1<sup>st</sup> year</b>	As per para 3 of Part II of the RFP	01		
	<b>Manpower for 2<sup>nd</sup> year</b>				

SI.No	Item	Specifications	Qty	Cost in INR With 02 year warranty	Cost in INR With 05 year warranty
	Manpower for 3 <sup>rd</sup> year				
	Total Cost (without any taxes, duties etc.)				

**Note1:**

- (a) The financial bid has to be filled necessarily in the format given above and has to be signed by the authorized representative of the bidder with full name designation and seal on each page. The above quote should include Clearing and Transportation charges.
- (b) Price quoted should be valid for minimum 06 months from the last date of submission of the bids.
- (c) Explanatory notes, if so desired, can be separately submitted along with the financial bid but financial bid in the above format is required to be submitted.
- (d) Please indicate separately any duties, taxes.

**Note 2 :** The rate may be quoted in Indian currency.

**Note3 :** Determination of L-1 will be done based on Net amount (not including levies, taxes and duties levied by Central/State/Local governments such as excise duty, GST, Octroi/entry tax, etc. on final product) of all items/requirements as mentioned above.

Signature of tenderer \_\_\_\_\_  
Name in Block letter \_\_\_\_\_  
Date \_\_\_\_\_  
Capacity in which Signed \_\_\_\_\_

Sd/-  
(Umesh Kumar Jain)  
Joint Director(QA)

## CERTIFICATE OF GUARANTEE/WARRANTY

- i. I/We certify that the standard guarantee/warranty shall be for a period of 05 years, starting from the date of satisfactory installation, commissioning and handing over of the equipment and of the works conducted therewith covered under the Supply order in working order. During the guarantee/warranty period. I/we shall provide free "after sale service" and the replacement of any part(s) of the equipment or rectification of defects of work of the equipment will be free of cost. The replacement of the parts shall be arranged by us, at our own cost and responsibility. We undertake that the above guarantee/warranty shall begin only from the date of satisfactory and faultless functioning of the equipment for 60 days **at the place of delivery designated by FSSAI**. The benefit of change in dates of the guarantee/warranty period shall be in the interest of the user/your organization.
- ii. During the warranty period, we shall provide at least **02 preventive maintenance service per year**.
- iii. Uptime Guarantee: During the guarantee/warranty period, we will be responsible to maintain the equipment in good working conditions for a period 328 days (i.e. **90% uptime**) in a block of 365 days.
  - a. All the complaints will be attended by us within 02 working days of receipt of the complaint in our office.
  - b. In case there is delay of more than 02 days in attending to a complaint from our side then you can count the number of days in excess of the permissible response time in the downtime. The above said response time of 2 days for attending to a complaint by us will not be counted in the downtime.
  - c. **Penalty:** We shall pay a penalty equivalent to **0.5 %** of the order value of the equipment for every day or part thereof delay in rectifying the defect.

**Note: The right to accept the reason (s) for delay and consider reduction or waive off the penalty for the same shall be at the sole discretion of FSSAI**

- iv. We undertake that all the spares/consumables related to equipment & exclusively supplied by manufacturer/supplier of the equipment shall be covered under warranty. Nothing shall be payable on account of these items during warranty by the Buyer.
- v. We certify that the equipment being/quoted is the latest model and that spares for the equipment will be available for a period of at least 05 years and we also guarantee that we will keep the organization informed of any up date of the equipment over a period of 05 years.
- vi. We guarantee that in case we fail to carry out the maintenance within the stipulated period, **at the place of delivery designated by FSSAI** reserves the right to get the maintenance work carried out at our risk, cost and responsibility. All the expenses including excess payment for repairs/maintenance shall be adjusted against the Performance Bank Guarantee. In case the expenses exceed the amount of Performance Bank Guarantee, the same shall be recoverable from us with/without interest in accordance with the circumstances.
- vii. We shall try to repair the equipment **at the place of delivery designated by FSSAI** itself. However, the equipment will be taken to our site on our own expenses in case it is not possible to repair the same **at the place of delivery designated by FSSAI**. We shall take the entire responsibility for the safe custody and transportation of the equipment taken out for repairs till the equipment is rehabilitated to the **place of delivery designated by FSSAI** after repairs Any loss of equipment or its accessories under its charge on account of theft, fire or any other reasons shall be at our sole risk and responsibility which will be compensated to the Buyer for such losses at the order value for the damaged/lost equipment/part, including accessories.
- viii. We undertake to perform Quality check after every major repair/breakdown/taking the equipment for repair **at the place of delivery designated by FSSAI**.

- ix. In case of extended guarantee/warranty, we undertake to carry out annual calibration/IPV of the equipment.
- x. We guarantee that we will supply spare parts if and when required on agreed basis for an agreed price. The agreed basis could be an agreed discount on the published catalogue price.
- xi. We guarantee to the effect that before going out of production of spare parts, we will give adequate advance notice to you so that you may undertake to procure the balance of the life time requirements of spare parts.
- xii. We guarantee the entire unit against defects of manufacture, workmanship and poor quality of components.
- xiii. We undertake to provide PM kit as per requirement to meet uptime guarantee condition.

1. Authorized signatory  
(with seal)

Date

Place

2. Authorized signatory

**NOTE:**

1. **This should be submitted on the letter head of the bidder company/firm.**